

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 32 of 2016
&
Appeal No. 33 of 2016 & IA No. 86 of 2016

Dated: 28th July, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Jindal Stainless (Hisar) Ltd. ...Appellant(s)
Versus
Haryana Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Ms. Pallavi Mohan

Counsel for the Respondent(s) : Mr. Nitish Gupta for R.2 & 3

ORDER

It is represented that pleadings are complete.

List the matters for hearing on **06.10.2016.**

(I.J. Kapoor)
Technical Member

ts/ss

(Justice Ranjana P. Desai)
Chairperson